

ITEM NO.14

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. APARNA AJITSARIA

Civil Appeal No(s). 10453/2016

DR. CHANDRA MOHAN VARMA

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY

Respondent(s)

Date : 08-04-2024 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR
Mr Marbiang Khongwir, Adv.
Mr Parth Yadav, Adv.
Mr Ashish Kumar Dwivedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice of alternative arrangement(counsel designated as Senior Advocate) is complete on the appellant. await appearance. Ld. Advocate-on-record, Mr Talha Abdul Rahman submits that vakalatnama on behalf of the appellant has been filed on Wednesday. Office to verify and update the records.

Counter affidavit is already on record in respect of respondent no.1.

Respondent nos. 2 to 8 have already been deleted vide Hon'ble Judge in Chambers order dt. 2.1.2017.

Registry to process the matter for listing before the Hon'ble Court as per rules.

APARNA AJITSARIA
Registrar